

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 246/2025**

IN THE MATTER OF:

Ram Chander Bhardwaj

...Applicant

Vs

Govt. of NCT of Delhi & Ors.

...Respondents

I N D E X

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2.	ANNEXURE-A: Copy of the Halqa Patwari Report alongwith Photographs of the site	4-36

FILED BY:

NEW DELHI

DATED: 17.09.2025

(JYOTI MENDIRATTA)

Advocate for the GNCT of Delhi

H-34, Jangpura Extension

(Lower Ground Floor)

Near INOX EROS Cinema,

New Delhi-110014

Ph: 9811136141

jmalawoffices@gmail.com

**BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL
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Original Application No. 246/2025

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... APPLICANT

Vs.

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... RESPONDENTS

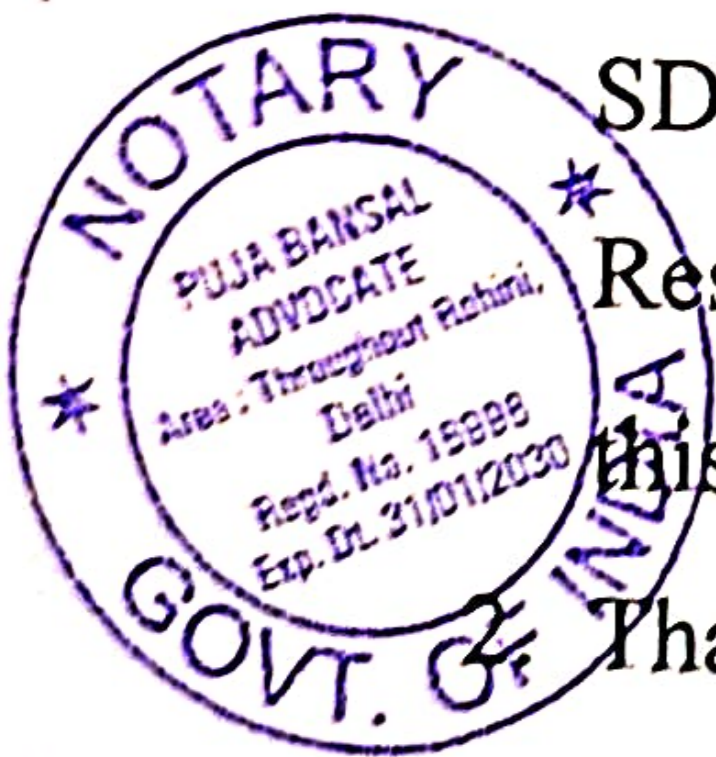
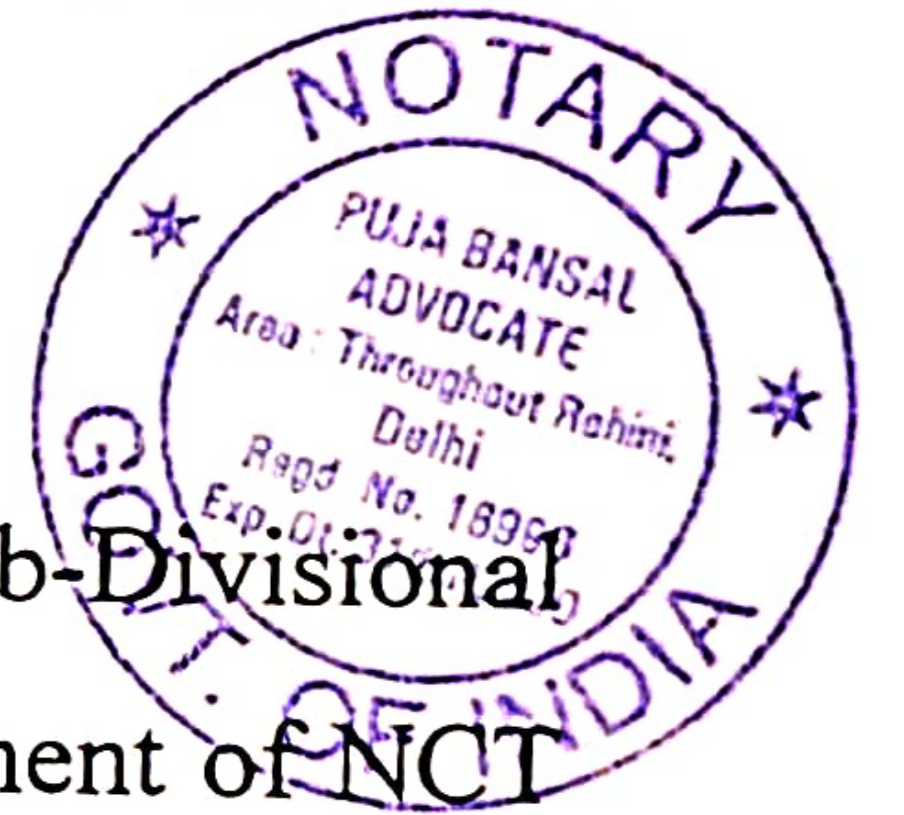
**REPLY AFFIDAVIT ON BEHALF OF DISTRICT MAGISTRATE
(NORTH) - RESPONDENT NO. 8**

MOST RESPECTFULLY SHOWETH

I, Jarad Pratik Anil, aged about 30 years, presently posted as Sub-Divisional Magistrate (Narela), District North, Revenue Department, Government of NCT of Delhi, Alipur, Delhi, do hereby solemnly affirm and state as under:

1. That I am fully conversant with the facts and circumstances of the present matter on the basis of official records maintained in the office of SDM(Narela) and am duly authorized to file this application on behalf of Respondent No. 8. The matter is presently pending consideration before this Hon'ble Tribunal, with the next date of hearing fixed for 18.09.2025.

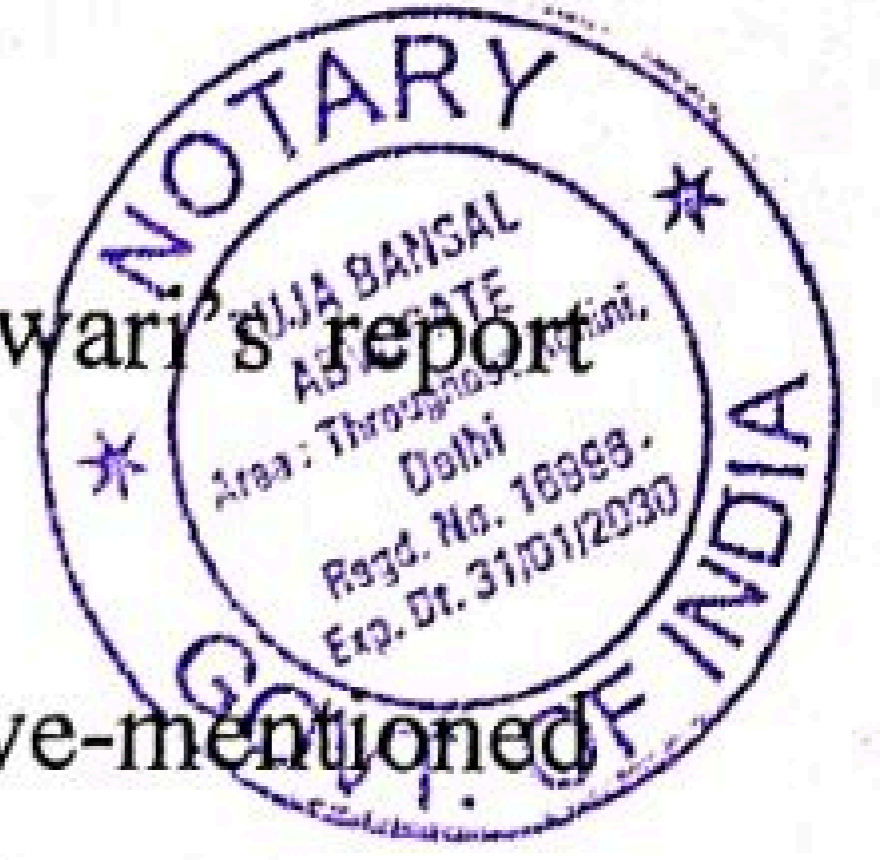
That a report was obtained from the Halqua Patwari in respect of Khasra Nos. 378 (11-1), 379 (2-04), 380 (3-16), 381 (6-09), 382 (2-08), 383 (11-19), 384 (1-07), 387 (2-14), 388 (3-09), 389 (8-06), 390 (20-06), 347 (1-06), 411 (5-0), 470/1 (1-15) and 525 (1-06) of village Mamoorpur. Vide his report, it has been stated that the land in question is vacant, covered



Resad



with wild bushes and garbage. A copy of the Halqua Patwari's report along with photographs is annexed herewith as Annexure-A.

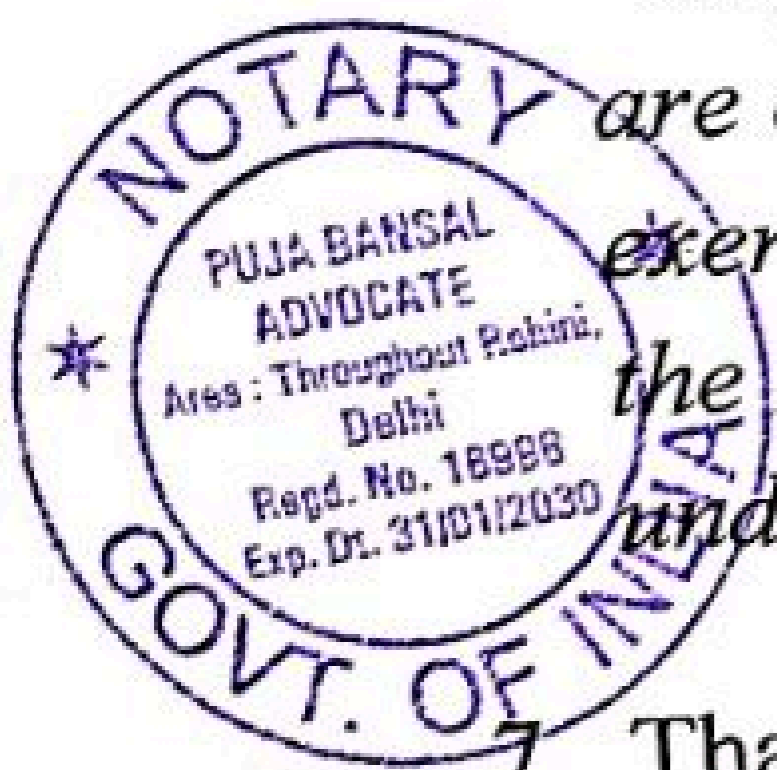


3. That with respect to alleged encroachment on the above-mentioned khasra numbers, proper TSM demarcation will be required to ascertain the exact portion of land, if any, under encroachment.
4. That as per revenue records, the aforesaid land has already been acquired vide Award No. 202/1986-87.
5. That it is respectfully submitted that Village Mamoorpur, Narela, stands urbanized vide Notification No. F7/128/DLB/2019/000580156/14600-15 dated 20.11.2019, issued by the Department of Urban Development, GNCTD under Section 507(a) of the Delhi Municipal Corporation Act, 1957.
6. That reliance is placed on the judgment of the Hon'ble Supreme Court in Mohinder Singh (Dead) Through LRs & Ors. vs. Narain Singh & Ors., Civil Appeal No. 3828/2017, decided on 14.03.2023, wherein the Hon'ble Court categorically held:

"...after harmonizing the provisions of the Act, 1954 and Act, 1957, we are of the considered view that once a notification has been published in exercise of power under Section 507(a) of the Act, 1957, the provisions of the Act, 1954 cease to apply. In sequel thereto, the proceedings pending under the Act, 1954 become non est and lose their legal significance."

7. That in light of the above judgment, it is respectfully submitted that the Delhi Land Reforms Act, 1954 is no longer applicable to Village Mamoorpur post-urbanization.

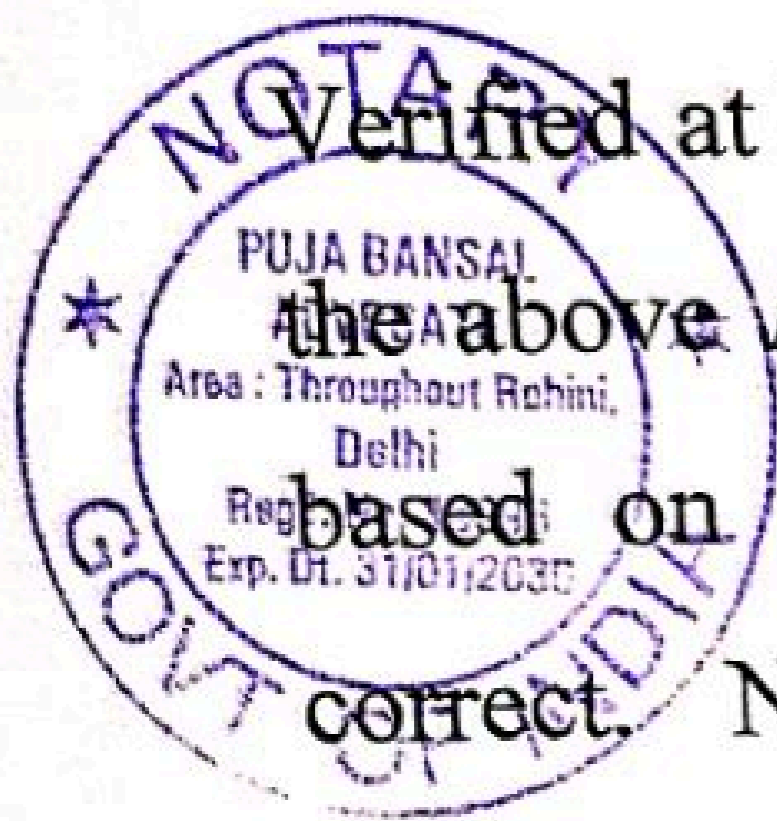
8. That consequently, if directed by the Hon'ble Court, Revenue Department may carry out the demarcation along with the land-owning agency



9. That it is humbly prayed that if the Hon'ble Tribunal deemed fit, may issue the necessary directions.



VERIFICATION



Verified at New Delhi on this 16th day of September, 2025 that the contents of the above Affidavit in reply are true and correct to the best of my knowledge based on records and information received and believed to be true and correct. No part of it is false and nothing material has been concealed therefrom.

ATTESTED

NOTARY PUBLIC, DELHI

16 SEP 2025

Signature of the deponent and the text 'DEPONENT'.



ANNEXURE-A

श्रीमान जी,

आदेशानुसार तहसीलदार साहब (नेरला)

अग्राम मामूरपुर के संबंधित MAT कोर्ट Matter

Titled as "Shri Ramchandra Bhardwaj Vs
DNCT D & GS" के विषय में अग्राम

मामूरपुर के खसय नम्बरान 378(11-1),

379(2-04), 380(3-16), 381(6-09), 382(2-08),

383(11-19), 384(1-07), 387(2-14), 388(3-09),

389(8-06), 390(20-06), 347(1-06), 411(5-0),

470(2-0) व 525(1-06) का मौजा देखा

गया। उपरोक्त खसय नम्बरों की आधार

श्री खाली पड़ी हुई है जिसपर माडियां,
घास-फूस, जंगली पेड़ आदि उगे हुए हैं।

तथा कुड़ा-करकर भी पड़ा हुआ है।
जहाँ तक petition में उल्लिखित उपरोक्त

खसय नम्बरान की श्रम पर Encroachment
का प्रश्न है। इसके बारे में सही

रूप से Proper TSM तशीन द्वारा
Demarcation करने ही बताया जा

P.T.O.

समता है कि कुल कितनी भूमि पर
Encroachment है।

बुलाबुल रिपोर्ट उपरोक्त शारी
भूमि का प्रयोग अर्थात् अर्वाड शेरमा
202/1986-87 के तहत हो चुका है।
रिपोर्ट की प्रतिमात्र व माने के
प्रयोग शायद में संलग्न हैं। एवं
रिपोर्ट अर्वाड कार्यवाही हेतु सेवा में
पेश है।

SK Verma
(Signature)
13/9/25

wh(M)

श्रीमान जी,

MCT नॉटिस्स Matter Titled as

"Shri Ramchander Bhandari Vs GMCTD & Ors"

में श्री द्वारा दी गई रिपोर्ट दिनांक 12/9/25

में संख्या नं. 47- (20) की जगह

470/1 (1-15) उद्घाटन किया जाना

वांछित है। रिपोर्ट केवा में पेश है,

रज (ML)

S. Veena
15/9/25
15/9/25

फॉर्म नंबर 32/पी
Form No. 32/P

जमाबंदी
Jamabandi

गाँव
Village

तहसील
Tehsil

जिला
District

साल 19-8
Year 19-

1	2	3	4	5	6		9	10	11	12	13	14
					7	8						
खेपट जमाबंदी नं० Khevat Jamabandi No.	खतीनी नं० Khatuni No.	नाम मालिक व एहवाल Name of Land owner & address	नाम काश्तकार व एहवाल Name of Cultivator & address	नाम बाहू व दीवार कसालि वापवादी Well or other sources of Irrigation.	बंदोबस्त साबक Last Settlement	बंदोबस्त हाल Present Settlement	एकड़ व किस प्रकार Area & Kind of Land	समान जो मबारात बरा कसाला है व तसवील बाहू व तारात Rent which Cultivator pays—Rate & Amount	हिसाब या रकमा हुकूमत मौर तरेका बाह Hissab & Paiman, Hissabiyat and Tarika Baah	मुतालाबा व तसवीह यासत बसतार Demand with details of revenue cases	बकाला यासत जो आबिर साल तक बरा नही हुवा Balance revenue not paid till the end of the year	टिप्पण Remarks
195 189	266	8 माल नख्तवाल	शामलात टोक हुकमी हिस व रसाल रेवबर	मकतली आमक	411	5-0 8-30 मस			माली व पकावरी तिस नाल डम	डम मस		
					470	1-15 3-30 मस			कसाला नं० 411 (5-0)	470 (2-37)	525 व 347 जोबाग (1-6)	
					525	1-6 3-30 मस			कसाला नं० 411 (5-0)	470 (2-37)	525 व 347 जोबाग (1-6)	
					कसाला 3	8-1 3-30 मस			कसाला नं० 411 (5-0)	470 (2-37)	525 व 347 जोबाग (1-6)	
	267				470	0-8 4-15 (20)						
					472	2-10 3-30 मस						
					कसाला 2	2-18 3-30 मस						
					कसाला 5	10-19 3-30 मस						

278

12-1-76-G.P.F.

श्रीमान् रवदा

1887 अर्धग्राम
अर्धग्राम

श्रीमान् श्री ६ एतद

श्रीमान् श्री १० अर्धग्राम

श्रीमान् श्री १० अर्धग्राम

श्रीमान् श्री १० अर्धग्राम

श्रीमान् श्री १० अर्धग्राम

श्रीमान् श्री १० अर्धग्राम

श्रीमान् श्री १० अर्धग्राम

श्रीमान् श्री १० अर्धग्राम

श्रीमान् श्री १० अर्धग्राम

श्रीमान् श्री १० अर्धग्राम

श्रीमान् श्री १० अर्धग्राम

श्रीमान् श्री १० अर्धग्राम

श्रीमान् श्री १० अर्धग्राम

378 11-1 शर्दा

379 2-4 "

381 6-9 "

382 2-8 "

384 1-7 "

387 2-14 "

388 3-9 "

389 8-6 "

अर्ध 37-18
8 शर्दा

अर्ध 30 157-8
शर्दा 73-10 88-7

श्रीमान् श्री १० अर्धग्राम
श्रीमान् श्री १० अर्धग्राम

श्रीमान् श्री १० अर्धग्राम
श्रीमान् श्री १० अर्धग्राम

AWARD NO: 202/86-87
 Name of the village: Mamoor Pur
 Nature of acquisition: Permanent
 Purpose of acquisition: Development of Narela Township.

INTRODUCTION:

These are the proceedings to determine the compensation for the land to be acquired in accordance with the provisions of L.A. Act, 1894. The Delhi Administration issued notification No.F.1(43)/63-L&H dt.30.10.63 u/s 4 of the said Act for acquisition of land measuring approximately 9500 acres in same villages at public expenses for public purpose namely Development of Narela Township and village Mamoorpur is out of them.

A separate declaration u/s 6 was issued vice notification F.1(43)/63/L&H dt.16.1.69 for acquiring of land measuring 2180 bighas 15 biswas of this village for the purpose mentioned above. Out of it, an area measuring 47 bighas 13 biswas vide Award No.30/83-84 has already been acquired.

Award in respect of 69 bighas 9 biswas has already been drawn. Now an area of 2063 bighas 13 biswas is under acquisition. Notices in pursuance of notification u/s 6 were issued to the persons interested and to submit their claims u/s 9 & 10 of the L.A. Act. Claims filed by the claimants are discussed hereinafter under the heading 'Claims'.

MEASUREMENT:

The area now under acquisition is 2063 bighas 13 biswas in pursuance of declaration u/s 6 of the L.A. Act and at the time of demarcation and measurement total area was found to be 2059 bighas 8 biswas. Thus there is a difference of 4 bighas 5 biswas due to measurement. Interested persons did not raise any objection. Details of Kh.No.s is given below:-

contdd..2/-

Root No.	Khasra No.	Area
11	16	2-18
	24	2-13
	25	4-16
20	10min	2-8
	11min	2-5
	19min	2-8
	20	4-16
	21	4-16
21	22min	2-7
	3	2-12
	4	4-16
	5min	2-8
	6	4-16
	7	4-11
	8	4-14
	9	2-8
	11	2-8
	12	4-16
	13	4-16
	14	4-16
	15	4-16
	16	4-11
	17	4-16
18	4-16	
19	4-16	
20	4-16	
21	4-16	
22	4-16	
23	4-16	
24	4-16	
25	4-16	
26	0-5	
27	0-5	
28	0-5	
22	16	0-5
	25	2-8
25	30	0-5
	6	1-19
	7	1-12
	8	1-18
	13/1	2-0
	13/3	1-1
	14/2	4-3
	15	4-12
	16/2	4-7
	17/1	1-16
	17/8	0-10
	18	4-16
	19	2-19
	22/1	4-3
	22/2	0-18
23	2-13	
24/1	2-13	
24/2/1	2-1	
25/1	0-16	
25/3	2-1	
26	16-14	
27	3-7	
28	0-5	
29	0-5	
30	0-1	

(Samadhi 0-02 Biswas)

3 : 202/86-83

Rect. No.	Khasr. No.	Area
26	1A	4-16
	2	4-16
	3/1	2-8
	3/2	2-8
	4	4-16
	5	4-16
26	6	4-11
	7	4-16
	8	4-16
	9	4-16
	10	4-16
	11	4-10
	12	4-16
	13	4-16
	14	4-10
	15	4-16
	16	4-10
	17/1	4-0
	17/2	0-9
	18/1	2-8
	18/2	1-19
	18/3	0-9
	19	4-16
	20	4-3
	21	4-10
	22/1	2-8
	22/2	2-8
	23	4-16
	24	4-13
	25	4-15
	26	0-12
	27	0-5
	28	0-5
	29	0-6
	30	0-5
	31	0-4
	32	0-5
	33	0-5
	34	0-2
	35	0-1
27	1	4-16
	3min	2-5
	8min	2-8
	9	4-16
	10	4-11
	11	4-16
	12	4-16
27	13/1	3-0
	13/2	1-16
	14min	2-8
	17min	2-6
	18	4-16
	19	4-16
	20	4-15
	21	4-15
	22	4-16
	23/1	2-8
	23/2	1-18
	23/2	0-16
	24/1min	1-16

27/2/1 - 2-8
27/2/2 - 2-8

contd...4/-

: 4 : 202/86-87

Rect.No.	Khasra No.	Area
27	24/2	1-3
	25	4-16
	27	0-5
	29	0-5
38	30	0-5
	20/1	2-8
	20/2	2-8
39	21	4-0
	1	4-16
	2	4-16
	3	4-16
	4/1	2-8
	4/2	2-8
	5/1min	1-16
	5/2	0-12
	6min	2-3
	7/1	2-8
	7/2	2-0
	7/3	0-8
	8	4-16
	9	4-16
	10	4-16
	12	4-12
	13/1	1-4
	13/2	3-12
	14/1	0-12
	24/2	4-4
	15min	2-8
	16/1	2-8
	16/2	2-8
	17/1	1-09
	17/2	1-12
	17/3	1-15
	18	4-16
	19	4-16
	20	4-16
	21/1	2-0
	22	4-0
	24	4-0
	25	4-0
	27	0-5
	28	0-4
	1/2	4-15
	2	4-16
	3	4-15
	4	4-16
	5	4-16
	6/1	0-4
	6/2	4-12
	7	4-16
	8	4-11
	9	4-16
	10/2	4-2
	11/1/2	1-17
	11/2/2	1-17
	12	4-16
	13	4-11
	14	4-16
	15	4-16
	16/1	2-8
	16/2	2-8

21/2 - 2-0
 23 - 4-0

40

contd...5/-

5 : 202/86-87

Rect.No.	Khasra No.	Area.	
40	17	4-16	
	18	4-16	
	19	4-16	
	20/2	3-14	
	21/2	3-4	
	22/1	2-0	
	22/2	2-0	
	23/1	2-0	
	23/2	2-0	
	24	4-0	
	25	4-0	
	26	0-5	
	27	0-5	
	28	0-1	
	41	1/1	3-5
		1/2	0-7
		2	4-12
		3	3-19
		4/1	3-12
		4/2	1-4
		5/1	2-14
		5/3	0-7
		6/1	4-0
		7	4-16
		8	4-16
		9	4-8
		10	2-8
		11	4-16
12		4-16	
13		4-16	
14		4-15	
15/1		4-7	
16/1		4-5	
17/1		0-16	
17/2		3-19	
18		4-16	
19		4-16	
28/1		0-7	
20/2		4-9	
21		4-0	
22		4-0	
23		4-0	
24		4-0	
25/1		3-14	
26		2-10	
27	0-5		
28	0-5		
29	0-5		
30	0-8		
31	0-1		
42	15	5-7	
	16	4-16	
	17/1	1-18	
	24/1	2-3	
	24/2	0-17	
	25	4-0	
43	26	0-4	
	26	13-7	
	27	0-7	
	28	0-12	
	29	0-14	

contd...6/-

6 : 202/86-27

Rect. No.	Khasra No.	Area
44	1	3-14
	2	4-11
	3	4-16
	4	4-16
	5/1	4-9
	6/1/1	4-2
	6/2/1	0-7
	7/1	2-8
	7/2	2-8
	8	4-16
	9	4-16
	12	4-16
	13	4-16
	14	4-16
	15/2	4-9
	16/1/1	3-11
	16/2/1	0-18
	17	4-16
	18	4-16
	19	4-16
	20 22	4-16
	21 23	4-16
	24	4-16
	25/1	4-4
	26	0-5
	27	0-5
	1/2	3-14
	2	4-16
	3	4-16
	4	4-16
	5	4-16
	6	4-16
	7	4-16
	8/1	1-0
	8/2	0-7
	8/3	3-5
	8/4	0-4
	9	4-16
	10/2	3-14
	11/2	3-14
	12	4-16
	13	4-16
	14	4-16
	15	4-16
	16	4-16
	17	4-11
	18	4-16
	19	3-14
	20/2	3-14
	21/2	3-9
	22	4-16
	22	4-16
	23	4-16
	24	4-16
	25	0-5
	26	0-5
	27	

45

contd...7/-

: 7 : 202/86-87

Rect. No.	Khasra No.	Area.
45	1/2	3-14
	2	4-16
	3	4-16
	4	4-16
	5	4-16
	6	4-16
	7	4-16
	8/1	4-16
	8/2	1-0
	8/3	0-7
	8/4	3-5
	9	0-4
	10/2	4-16
	11/2	3-14
	12	3-14
	13	4-16
	14	4-16
	15	4-16
	16	4-16
	17	4-16
	18	4-11
	19	4-16
	20/2	3-14
	21/2	3-9
	22	4-16
	23	4-16
	24	4-16
	25	1-16
	26	0-5
	27	0-5
46	1	4-11
	2	4-16
	3	4-5
	4	4-16
	5	4-14
	6/1	4-12
	6/2	0-4
	7	4-16
	8	4-5
	9	4-16
	10	4-16
	11/1	2-0
	11/2	2-16
	12/1	2-8
	12/2	2-8
	13	4-5
	14	4-16
	15/1	4-5
	15/2	0-11
	16	4-16
	17	4-16
	18	4-5
	19	4-16
	20	4-16
	21	4-16
	22/1	1-4
	22/2	3-12
	23/1	2-8
	23/2	2-8
	24	4-16
	25	4-16
	26	0-5

: 8 : 202 / 26-80

Rect. No. Khasra No. Area

Rect. No.	Khasra No.	Area
46	27	0-1
47	28	0-1
	1min	2-8
	10min	2-8
	11	4-16
	20/1	2-11
	20/2	1-18
	21	4-16
	22min	2-8
	27	0-5
	1min	3-0
58	2	4-16
	9min	2-8
	10	5-16
	1	4-16
	2	4-16
	3	4-16
	4	4-16
	5	4-16
	6	4-16
	7	4-10
8	5-0	
59	9	4-14
	10	4-10
	1/2	4-10
	2/1	3-14
	2/2	2-7
	3	2-9
	4	4-16
	5	4-16
	6	4-16
	7	4-2
8/1	3-18	
60	8/2	1-8
	8/3	1-6
	9	1-7
	10/2	4-8
	2	3-8
	3	4-11
	4	4-16
	5/1	4-16
	6/1/2	4-2
	6/2	2-3
7	2-6	
61	8	3-8
	9	5-6
	10	5-4
	26	0-1
	27	1-9
	75	5-5
	77	5-2
	78	5-16
	79	4-10
	80	5-6
81	5-18	
82	5-5	
83	2-3	
84	2-4	
85	1-11	
86	0-5	

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Rect. No. Khasra No. Area

Rect. No.	Khasra No.	Area
64	89	0-6
	92	0-5
	93	0-5
	94	0-5
	95	0-5
	96	0-5
	97	0-5
	98	0-5
	99	0-5
	100	0-5
	101	0-5
	102	0-5
	103	0-5
	104	0-5
	105	0-5
	106	0-5
	108	0-5
	109	0-5
	110	0-5
	111	0-5
	112	0-5
	114	0-5
	115	0-5
	118	0-5
	119	0-5
	120	0-17
	121	0-6
	123	0-5
	125	0-5
	126	0-5
	130	0-5
	131	0-5
	132	0-5
	133	0-5
	136	0-5
	137	0-5
	138	0-5
	139	0-5
	140	0-5
	142	0-5
	143	0-5
	144	0-5
	145	0-5
	149	0-5
	150	0-5
	154	0-2
	158	0-13
	162	0-5
	174	0-5
	177	0-6
	178	0-5
	179	0-5
	180/1	0-8
	180/2	1-14
	180/3	0-6
	180/4	0-5
	180/6	0-4
	180/10	0-5
	180/11	0-4
	180/13	0-5
	180/14	0-5
	180/15	0-5

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Rect No. .. Khasra No. Area

180/16	0-3
180/22	0-5
180/24	0-5
180/25	0-5
180/27	0-8
180/28	0-5
180/29	0-5
180/7	0-5
180/8	0-5
180/9	0-5
180/12	0-5
180/17	0-5
180/18	0-5
180/19	0-5
180/20	0-5
180/21	0-5
180/26	0-5
87	0-5
88	0-5
90	0-5
91	0-5
107	0-5
113	0-5
116	0-5
117	0-5
122	0-5
124	0-5
127	0-5
128	0-5
129	0-5
134	0-5
135	0-5
141	0-5
145	0-5
147	0-5
148	0-5
151	0-5
152	0-5
153	0-5
155	0-5
156	0-5
157/1	0-5
157/2	0-5
159	0-5
160	0-5
161	0-5
162	0-5
163	0-5
164	0-5
165	0-5
166	0-5
167	0-5
168	0-5
169	0-5
170	0-5
171	0-5
172	0-5
173	0-5
175	0-5
176	0-5
181	0-5
182	0-5
183	0-5
184	0-5
185	0-5

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Rect. No. ... Khaira No. Area

186	0-8
187	0-7
188	0-8
189	0-10
190	0-8
191	0-1
192	0-11
193	0-4
194	0-7
195	1-3
196	0-4
197	0-4
198	0-2
199	0-5
200	6-10
201	0-2
202	0-7
203	0-5
203/1	0-10
204	0-2
205	0-4
206	0-2 (0-3)
207	0-6
208	0-4
209	0-4
210	0-4
211	0-3
212	0-4
223	1-12
224	0-19
225	0-10
226	0-10
227	0-10
228/1	0-13
228/2	0-7
229	1-18
230	1-1
231	2-2
232	2-2
233	1-4
234	1-6
235	1-14
242	1-16
244	0-11
257	0-19
259	1-5
260	1-4
270	0-5
271	0-5
272	0-6
273	1-2
274	0-16
275	0-3
276	0-19
277	0-19
278	3-17
279	0-1
280	4-7
281	0-10
282	1-0
283	1-15
284	0-15

contd... 12/-

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Rect. No. Khasra No. Area.

286	7-8
301	0-19
303min	2-0
304	0-12
305	1-16
306	0-16
307	3-5
308	3-0
309	1-10
285	1-8
312	4-2
313	0-8
315	1-5
316	1-11
318	5-1
319	0-14
324	0-1
339	0-12
340	0-7
341	1-4
345	14-10
347 ✓	1-6
348	3-19
355	0-4
361	0-19
371	0-13
364	0-5
365	2-7
378 ✓	11-1
379 ✓	2-4
380 ✓	3-16
381 ✓	6-9
382 ✓	2-8
383 ✓	11-19
384 ✓	1-7
387 ✓	2-14
388 ✓	3-9
389 ✓	8-6
390 ✓	20-6
391	1-1
392	0-15
393	0-7
394	1-1
395	1-1
396/1	1-10
396/2	0-10
398	1-1
399	0-14
400	2-2
401	2-4
402	2-8
403/1	0-5
403/2	0-18
403/3	0-15
404	1-0
405	0-10
406	0-10
407	9-0
408	11-8
409	2-5

see 6

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Rect. No. Khasra No. Area.

410	
411 ✓	6-4
416	5-0
418	3-4
419	1-3
420	0-19
421	1-12
422	4-6
423	1-12
424	1-3
425	0-5
426	0-19
427	0-14
428	0-14
429	0-16
430min	2-11
430min	1-15
431	1-0
432	0-6
433	0-2
434	0-3
435	0-4
436	0-5
437	0-3
438	0-4
439	0-3
440	0-3
441	0-4
442	0-2
443	0-3
444	0-4
445	3-14
446	0-3
447	0-9
448	0-6
449	0-2
450	0-17
451	0-11
452	0-5
453	1-2
454	0-12
455	1-2
456	0-15
458	1-11
459	2-16
460	3-0
461	1-11
462	0-14
463	2-3
464	2-18
465	5-17
466	2-13
467	2-16
✓ 468	0-5
469/2 ✓	12-9 ✓
470 ✓	2-5
473	1-15
476	2-13
477	3-5
481	6-14
482	2-3
	1-1

14 : 202/86-87

<u>Rect.No.</u>	<u>Khasra No.</u>	<u>Area.</u>
483		0-14
485		4-11
487		1-0
489		4-3
491		12-14
492		4-3
493		3-19
494		4-8
495		3-18
503		2-18
504		5-7
510		8-4
514		11-11
518		3-11
519		0-14
520		5-15
521		6-18
522		6-12
523		3-4
524		1-11
525	✓	1-6
526		1-18
527		1-19
528		1-12
529		1-10
530		2-8
531		2-14
532		5-2
533		5-13
534		1-5
535		1-5
536		2-2
537		6-0
538		0-6
539		15-10
215		2-1
216		2-5
217		1-10
218		1-3
219		0-14
220		0-16
221		0-5
236		1-0
237		5-3
262		2-18
263		0-19
264		0-4
265		0-3
266		0-11
267		0-5
268		0-5
269		0-5
322		0-11
326		0-2
328		0-2
329		0-4
332		0-5
334		0-5
335		0-5
336		0-5
339		0-6

contd. 15/-

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Rect. No.	Khajara No.	Area.
	357	
	359min	2-13
	360min	1-12
	362min	1-18
	367	1-9
	368	1-18
	369	2-9
	370	0-7
	372	8-0
	412	0-12
	413	5-1
	414	9-9
	415	2-0
	496	8-19
	497	6-0
	498	6-2
	499	16-15
	500	3-6
	501	1-15
	509	5-4
	511	15-8
	512	13-14
	513	5-10
	515	5-6
	516	4-16
	517	8-01
		1-18

		2059-08

The following Khajara Nos. are not being acquired presently by this award.

- 44/12min, 75, 77, 78, 79, 80, 81, 82, 83, 84, 85, 86, 89, 92, 93, 94, 95,
- 96, 97, 98, 99, 100, 101, 102, 103, 104, 105, 106, 108, 109, 110, 111,
- 112, 114, 115, 118, 119, 120, 121, 123, 125, 126, 130, 131, 133, 136, 137,
- 132, ~~133, 134~~ 138, 139, 140, 142, 143, 144, 146, 149, 150, 154, 158, 162,
- 174, 177, 178, 179, 180/1, 180/2, 180/3, 180/4, 180/5, 180/6, 180/7,
- 180/8, 180/9, 180/10, 180/11, 180/12, 180/13, 180/14, 180/15, 180/16,
- 180/17, 180/18, 180/19, 180/20, 180/21, 180/22, 180/23, 180/24, 180/29,
- 180/26, 180/27, 180/28, 180/29, 87, 88, 90, 91, 107, 113, 116, 117, 122,
- 124, 127, 128, 129, 134, 135, 141, 145, 147, 148, 151, 152, 153, 155, 156,
- 157/1, 157/2, 159, 160, 161, 163, 164, 165, 166, 167, 168, 169, 170, 171,
- 172, 173, 175, 176, 181, 182, 183, 184, 185, 186, 187, 188, 189, 190, 191,
- 192, 193, 194, 195, 196, 197, 198, 199, 200, 201, 202, 203, 203/1, 204,
- 205, 206, 207, 208, 209, 210, 211, 212, 223, 224, 225, 226, 227, 228/1,
- 228/2, 229, 230, 231, 232, 233, 234, 235, 242, 244, 257, 259, 260, 270,
- 271, 272, 273, 274, 275, 276, 277, 278, 279, 280, 281, 282, 283, 284,
- 285, 286, 296, 301, 303min, 304, 307, 308, 309, 312, 313, 315, 316,
- 318, 319, 324, 339, 340, 341, 345, 347, 348, 355, 361, 371, 365, 364,
- 391, 392, 393, 394, 395, 396/1, 396/2, 398, 399, 400, 401, 402, 403/1,
- 403/2, 403/3, 404, 405, 406, 407, 401, 416, 417, 418, 419, 420, 421,
- 422, 423, 424, 425, 426, 427, 428, 429, 430, 431, 432, 433, 434, 435, 436,
- 437, 438, 439, 440, 441, 442, 443, 444, 445, 446, 447, 448, 449, 450, 451,
- 452, 453, 454, 455, 456, 458, 459, 460, 461, 462, 463, 464, 465, 466, 468,
- 469/2, 470, 473, 476, 477, 481, 482, 483, 492min, 485, 487, 489, 514,

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518, 519, 520min, 524, 525, 526, 527, 528, 529, 305, 306, 511, 512,
 513, 517, 496, 497, 498, 500, 501, 215, 216, 217, 218, 219, 499, 220,
 221, 236, 237, 262, 263, 264, 265, 266, 267, 268, 269, 322, 326, 328,
 329, 332, 334, 335, 336, 349, 357, 359, 360, 362, 367, 368, 369, 370,
 372, 412, 413, 414, 415.

Total 581.11

After deduction of the above area of 581-11 the land under acquisition comes to 1477-17 bighas.

contd. .17/-

2059-8 ✓ Sub 6
 581-11 A to 24/5/11/12
 1477-17 P.W. 111

